

Central Administrative Tribunal, Principal Bench

Contempt Petition No. 450 of 2002 in  
Original Application No. 748 of 2002

New Delhi, this the 19th day of December, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Shri Gajendra Pal Sharma,  
Retd. Assistant Manager/Dairy Supervisor,  
Delhi Milk Scheme and  
R/o F-20, Patel Nagar - I  
Ghaziabad-201001

....Applicant

(By Advocate: Shri S.C. Luthra)

Versus

1. Smt. Dino Sen,  
Secretary,  
Department of Animal Husbandry & Dairying,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi-1

2. Shri Akash Luxman,  
General Manager,  
Delhi Milk Scheme,  
West Patel Nagar,  
New Delhi-8

....Respondents

(By Advocate: Ms. Harvinder Oberoi)

O R D E R (ORAL)

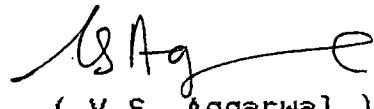
By Justice V.S. Aggarwal, Chairman

Learned counsel for the respondents states that in terms of the directions of this Tribunal, the representation has been decided and the order so passed has been sent to the applicant.

2. In that view of the matter, the rule is discharged.

  
( S.A.T. Rizvi )

Member (A)

  
( V.S. Aggarwal )  
Chairman

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